## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 28/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: M/S. Loyal Edible Ltd.

SECTION OF THE COMPANIES ACT: U/S 14(1) OF the Companies Act, 2013

SI. NO. Name Designation

Representation

Signature

1. CS S.K. SAHU PCS Kampto Goyal Edible 4 d

2. CS SAURABH GUPTA PCS — do - 82

3. M.K. Paper of Allah RD(209) f

Over kn Ord.

## CPNo.28/ALD/2017

Sri S.K. Sahu along with Saurabh Gupta for the applicant company, Sri M.K. Bagri, OL representing Central Govt. The submission of the learned OL is that the matter can be decided on its merits, in the light of the report of the ROC. Arguments are heard, the judgement is reserved.

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti